

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT)(Ins.) No. 925 of 2020**

**In the matter of:**

**Shyson Thomas**

**....Appellant**

**Vs.**

**Madhugiri Venkatarayappa  
Sudarshan & Anr.**

**....Respondents**

**Present**

**For Appellant: Mr. S. Vivekananda, Advocate.**

**For Respondents: Mr. Rajesh Kumar Gautam, Advocate.**

**ORDER**  
**(Virtual Mode)**

**08.04.2021:** Pleadings are completed.

Due to paucity of time the matter could not be taken up.

List this matter '**For Hearing**' on **7<sup>th</sup> May, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

*Sim/nn*